

cream, casein, skimmed milk or any kind of sweets in the preparation of which milk or any of its products except ghee, is an ingredient. Some of these like khoa and rubree are luxury items.

2. In the interest of maintaining and increasing supply of milk and for securing its equitable distribution the Central Government have been promulgating "the Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order" every year from the year 1968 to 1971. This order is promulgated with the concurrence of U.P. Government and Delhi Administration. Similar Orders are also promulgated by Punjab and Haryana Governments.

3. The Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order does not ban the utilisation of milk for the manufacture and sale of ice cream, kulfi or kulfa, in the preparation of which no khoa, rubree or cream is used. The Control Order also does not prohibit the manufacture of sweets other than those in the preparation of which milk or any of its products, except ghee, is an ingredient. The Control Order is also limited to a period of 90 days or less during summer months when the availability of milk is in short supply. During the year 1971, the Control Order will be applicable only for 70 days from 7th of May 1971 to 15th of July, 1971. Thus, while, some hardship is unavoidable, every effort is made to restrict this hardship to as small a number as possible and for a limited period only.

4. The following measures are in hand for increasing milk production in the milk-shed areas of Delhi Milk Scheme :—

- (i) Under Operation Flood, an amount of Rs. 18 to 20 crores has been earmarked for expansion of milk processing facilities in Delhi and for increasing milk production in the milk-shed areas of Delhi Milk Schemes, located in U.P., Haryana, Punjab and Rajasthan States. The increase in production will be achieved amongst others by provision of technical inputs which will include production of ready mixed concentrates and green fod-

der, artificial insemination, veterinary services and medicines and calf rearing assistance.

- (ii) Four Intensive Cattle Development Projects with an outlay of over Rs. 80 lakhs per project during the period of five years are being implemented in the District of Meerut in U.P., Districts of Gurgaon and Karnal in Haryana and the District of Bikaner in Rajasthan. These projects provide for a comprehensive development programme including, among other things upgrading of cattle by artificial insemination, feed and fodder development, veterinary aid and dairy extension activities.

Central assistance to States for Projects under Integrated Dry-Land Agricultural Scheme

*117. SHRI BHOLA MANJHI : Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether proposals for pilot projects under the integrated Dry-Land Agricultural Development Scheme for the current year have since been received from the States ;

(b) if so, the main points thereof and the total costs involved ;

(c) whether the Centre has approved the proposals ; and

(d) the nature and extent of assistance to be provided to the States by the Centre for the implementation of the proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI ANNASAHEB P. SHINDE) : (a) to (d). During the Fourth Plan period and starting from 1970-71, there will be 24 Pilot Projects under Dry Land Farming in 12 States. During 1970-71, 9 projects were started, one each in Andhra Pradesh, Gujarat, Haryana, Madhya Pradesh, Maharashtra, Mysore, Rajasthan, Tamil Nadu and Uttar Pradesh and these will continue during 1971-72 and onwards.

The remaining 15 pilot projects will start from 1971-72 onwards. Proposals for starting 13 new projects have been received from the State Governments of Andhra Pradesh, Bihar, Gujarat, Haryana, Jammu and Kashmir, Madhya Pradesh, Maharashtra, Mysore, Orissa, Tamil Nadu and Uttar Pradesh. The proposals for two projects from Rajasthan are still awaited.

The main points include soil conservation, land development, suitable tillage operations and soil management; water harvesting practices; use of Sprinkler Irrigation; introduction of new varieties, new crops and improved implements and training of farmers. Coordination between the ICAR Research Centres and the project is an important feature of these projects.

The total cost of the new projects drawn up by the State Governments excluding Rajasthan comes to about Rs. 2.89 crores for 1971-72. The Government of India have approved all the proposals which have so far been received.

Since it is a Centrally sponsored scheme, besides, technical guidance, the entire cost of the scheme comprising of loans and grants will be met by the Centre. The amount of assistance will vary from project to project depending upon the actual situation obtaining in each project.

Increase in supply of Rice to West Bengal, Assam and Tripura

*118. SHRI MOHAMMED ISMAIL :
SHRI SAMAR GUHA :

Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether Government have considered to raise the rice supply to West Bengal, Assam and Tripura in view of the influx of refugees from Bangla Desh and fall in the procurement; and

(b) if so, the quantum of additional supplies of rice made so far to each of these States ?

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (KRISHI**

MANTRALAYA MEN RAJYA MANTRI)
(SHRI ANNASAHEB P. SHINDE) : (a) :
Yes, Sir.

(b) The Government of West Bengal have asked for additional supplies on account of low procurement within the State and because of the influx of refugees from Bangla Desh. The requirements indicated are for the entire crop year—November, 1970 to October, 1971. There are adequate stocks in Food Corporation of India Depots in West Bengal to meet the present requirements of the State Government and programmes have been laid down for movement of rice every month to build up adequate stocks in Food Corporation of India depots in West Bengal to meet the future requirements of the State. In the case of Assam also additional requirements asked for are against future needs and arrangements have been made for building up sufficient stocks of rice in Food Corporation of India depots in Assam to meet the future requirements of the State. As regards Tripura, allocations have been made to the extent of requirements communicated by the Administration and movement of rice has been planned in accordance with the plan formulated by the Administration

Assistance sought by States for Refugees from East Bengal

*119. SHRI S. M. KRISHNA : Will THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state :

(a) whether State Governments of Assam, Tripura and Nagaland have requested the Union Government to take the responsibility of refugees who are coming from East Bengal to India ;

(b) if so, what steps have been taken by the Union Government to give full relief to these refugees ;

(c) whether Union Government has asked other States to give accommodation to these refugees ; and

(d) what steps in regard to food, shelter and employment to these refugees have been taken ?